

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2217

ANSWERED ON:11.12.2015

Revised Funding Pattern of CSS

Rio Shri Neiphiu

**Will the Minister of FINANCE be pleased to state:**

(a) Whether the Government has assessed the impact of revised funding pattern of Centrally Sponsored Schemes (CSSs) on the Specially Category States including North Eastern Region;

(b) if so, the details and the outcome thereof; and

(c) the details of actual funds transferred to above States during the current financial year vis-À-vis the same period during the financial year 2014-15 under the Central Assistance to State Plans, Centre's Share in respect of CSSs and Non-Plan Account e.g. the Finance Commission Awards indicating specific amounts transferred for disaster relief-cum-response, to cover Non-Plan Revenue Deficit, outcome-oriented grants, State-specific grants?

**Answer**

Minister of State for Finance

(SHRI JAYANT SINHA)

(a) & (b) : Following the recommendations of the Fourteenth Finance Commission, devolution of the Central Taxes and Duties has increased by 10% amounting to an increase of Rs.1,86,150 /- crore in the 2015-16 BE as compared to the 2014-15 RE. After increase in devolution in the share of divisible pool of taxes to States from 32% to 42% based on the recommendations of the 14th Finance Commission, the States have been given significantly more untied resources. Due to paucity of resources at the Central level, we had initially proposed change in the funding pattern of Centrally Sponsored Schemes to 50:50. However, on the recommendations of the Sub Group of Chief Ministers on Rationalization of Centrally Sponsored Schemes constituted by NITI Aayog, it has been decided that for the 8 North Eastern States and 3 Himalayan States the funding pattern will be in the ratio 90:10 for Core Centrally Sponsored Schemes (which form part of the National Development Agenda) and 80:20 for the optional schemes.

(c) The details of actual funds transferred to above States during the current financial year vis-À-vis the same period during the financial year 2014-15 under the Central Assistance to State Plans, Centre's Share in respect of CSSs and Non-Plan Account e.g. the Finance Commission Awards indicating specific amounts transferred for disaster relief-cum-response, to cover Non-Plan Revenue Deficit, outcome-oriented grants, State-specific grants is at Annexure-I and Annexure-II.

\*\*\*\*\*

State-wise releases during 2015-16 (expected) Annexure-I

Rs. in Crore

S. No. State Central Assistance to State Plan\*

Central Sector Scheme\*

Non Plan Grants (XIV FC Grants) NDRF

Post Devolution Revenue Deficit SDRF Local Bodies Total

1 Arunachal Pradesh 1023.46 157.98 23.40 55.97 79.37

2 Assam 5413.06 581.44 1643.22 414.00 338.97 2396.19

3 Himachal Pradesh 1508.28 188.10 6006.78 106.20 107.38 6220.36 82.22

4 Jammu & Kashmir 2399.54 151.35 7418.97 114.50 186.98 7720.45

5 Manipur 965.97 360.31 1549.53 21.05 19.12 1589.70

6 Meghalaya 886.77 409.53 463.50 10.80 0.00 474.30

7 Mizoram 685.40 111.57 1604.25 7.65 5.77 1617.67

8 Nagaland 841.68 128.35 2402.28 4.50 0.00 2406.78

9 Sikkim 299.11 60.38 13.91 18.44 32.34

10 Tripura 2171.04 101.87 816.75 13.95 28.83 859.53

11 Uttarakhand 1940.30 573.88 158.86 139.34 298.20

\*: Source PFMS

State-wise releases during 2014-15 Annexure-II

Rs. in Crore

S.No. States Central Assistance to State Plan\* Central Sector Scheme\* Centrally Sponsored Scheme\* Non-Plan Schemes (FC Grants) NDRF

NPRD SDRF Improving Outcomes State Specific Needs Others Total

1	Arunachal Pradesh	4291.67	266.99	1.01	364	40.2	23.78	62.46	304.69	795.13	125.96
2	Assam	12564.04	1235.05	6.69	0.00	425.97	16.07	80	608.35	1130.39	0.00
3	Himachal Pradesh	6096.31	303.46	0.00	406.00	143.06	37.35	25	497.47	1108.88	65.30
4	Jammu & Kashmir	12779.96	342.99	2.26	2096.00	278.50	25.4	57.55	293.80	2751.25	43.53
5	Manipur	3802.80	657.10	2.27	1114.00	3.95	383.96	97.65	227.88	1827.44	0.00
6	Meghalaya	3070.02	415.19	1.35	571.00	16.03	11.65	70	84.06	752.74	30.56
7	Mizoram	2872.01	266.77	1.16	804.00	9.36	27.35	88.02	126.27	1055.00	0.00
8	Nagaland	3680.39	206.76	1.16	1595.00	5.44	246.68	53.75	102.28	2003.15	19.43
9	Sikkim	1908.48	90.08	0.66	0.00	24.89	236.34	176.03	78.22	515.48	0.00
10	Tripura	4987.49	182.22	2.38	600.00	21.12	98.93	144.51	137.40	1001.96	0.00
11	Uttarakhand	6086.54	795.77	0.00	0.00	64.30	102.44	240.72	274.46	681.92	216.81

\*: Source PFMS